

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 1500
TO BE ANSWERED ON THE 12th DECEMBER, 2023

PRODUCTION OF PULSES AND OILSEEDS

1500. SHRI CHUNNI LAL SAHU:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:-

- (a) the quality of normal production of pulses and oilseeds in the country;
- (b) the quantum of pulses and edible oils imported during the last three years;
- (c) the applicable import duty on pulses and edible oils during the last three years and the current year; and
- (d) the names of the major countries from which the pulses and edible oils were imported and the total import duty on it, year-wise?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

(SHRI ARJUN MUNDA)

- (a) The average production of pulses and oilseeds in the country for the last five years (2017-18 to 2022-23) is 247.85 lakh tonnes and 360.01 lakh tonnes respectively.
- (b) As per Directorate General of Commercial Intelligence and Statistics (DGCI&S), the quantum of pulses and vegetable oils imported during the last three years is given as under:

(in Lakh Metric Tonne)

Year	Pulses	Vegetable Oil
2020-2021	24.66	135.40
2021-2022	26.99	142.78
2022-2023	24.96	157.45

- (c) & (d): As per the Department of Revenue, Government of India, the applicable import duty on pulses and edible oils is given at Annexure-I. The major countries from which the pulses and edible oils were imported are given below;

Major countries of Import of Pulses	
Year	Countries
2020-21	Canada, Myanmar, Tanzania Rep
2021-22	Myanmar, Canada, Mozambique
2022-23	Myanmar, Canada, Mozambique
Major Source of Import of Vegetable Oil	
Year	Countries
2020-21	Indonesia, Malaysia, Argentina
2021-22	Malaysia, Indonesia, Argentina
2022-23	Indonesia, Malaysia, Argentina

Annexure as referred in part (c) & (d) of the Lok Sabha unstarred Q. No. 1500.

Import duty structure (MFN basis imports) on major pulses, falling under HS Code 0713:

1. Peas (*Pisum sativum*):

(a) The current import duty structure is:

HS Code	Description	Basic Customs Duty	Agriculture Infrastructure and Development Cess	Total
0713 10 (other than 0713 10 10)	Peas (<i>Pisum Sativum</i>) (Other than Yellow Peas)	10%	40%	50%

Note:

1. Social Welfare Surcharge is exempt on Peas.
2. With effect from the 8th December, 2023, Yellow Peas, falling under HS Code 0713 10 10, has been exempted from whole of applicable BCD and AIDC, up to and inclusive of the 31st March, 2024.

(b) *Rate History from 1st January 2020 onwards is detailed below:*

Basic Customs Duty	Agriculture Infrastructure and Development Cess	Date from which applicable
50%	-	01.01.2020
10%	40%	02.02.2021

2. Kabuli Chana:

(a) The current import duty structure is:

HS Code	Description	Basic Customs Duty	Agriculture Infrastructure and Development Cess	Total
0713 20 10	Kabuli Chana	10%	30%	40%

Note: Social Welfare Surcharge is additionally leviable on imports of Kabuli Chana.

(b) *Rate History from 1st January 2020 onwards is detailed below:*

Basic Customs Duty	Agriculture Infrastructure and Development Cess	Date from which applicable
40%	-	01.01.2020
10%	30%	02.02.2021

3. Bengal Gram (desi chana):

(a) The current import duty structure is:

HS Code	Description	Basic Customs Duty	Agriculture Infrastructure and Development Cess	Total
0713 20 20	Bengal Gram (desi chana)	10%	50%	60%

Note: Social Welfare Surcharge is additionally leviable on imports of Bengal Gram.

(b) Rate History from 1st January 2020 onwards is detailed below:

Basic Customs Duty	Agriculture Infrastructure and Development Cess	Date from which applicable
60%	-	01.01.2020
10%	50%	02.02.2021

4. Chickpeas:

(a) The current import duty structure is:

HS Code	Description	Basic Customs Duty	Agriculture Infrastructure and Development Cess	Total
0713 20 90	Other Chickpeas (garbanzos)	10%	50%	60%

Note: Social Welfare Surcharge is additionally leviable on imports of Chickpeas.

(b) Rate History from 1st January 2020 onwards is detailed below:

Basic Customs Duty	Agriculture Infrastructure and Development Cess	Date from which applicable
60%	-	01.01.2020
10%	50%	02.02.2021

5. Urad:

(a) The current import duty structure is:

HS Code	Description	Basic Customs Duty	Agriculture Infrastructure and Development Cess	Total
0713	Urad	Nil	Nil	Nil

(b) In the last three years, the import duty on Urad has been at Nil.

6. Moong:

(a) The current import duty structure is:

HS Code	Description	Basic Customs Duty	Agriculture Infrastructure and Development Cess	Total
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0713	Moong	Nil	Nil	Nil
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(b) In the last three years, the import duty on Moong has been at Nil.

7. Lentils:

(a) The current import duty structure is:

HS Code	Description	Basic Customs Duty	Agriculture Infrastructure and Development Cess	Total
0713 40 00	Lentils	Nil	Nil	Nil

Note: MFN Rate with Nil BCD and Nil AIDC has been applicable up to the 31st March 2024. Thereafter, the MFN rate with BCD of Nil and AIDC of 10% is to be restored as per present relevant customs notifications along with applicable Social Welfare Surcharge.

(b) Rate History from 1st January 2020 onwards is detailed below:

Basic Customs Duty	Agriculture Infrastructure and Development Cess	Date from which applicable
30%,	-	01.01.2020
10%	-	02.06.2020
30%	-	01.09.2020
10%	-	18.09.2020
30%	-	01.01.2021
10%	20%	02.02.2021
Nil	10%	27.07.2021
Nil	Nil	13.02.2022

8. Tur Whole:

(a) The current import duty structure is:

HS Code	Description	Basic Customs Duty	Agriculture Infrastructure and Development Cess	Total
0713 60 00	Tur Whole	Nil	Nil	Nil

(b) Rate History from 1st January 2020 onwards is detailed below:

Basic Customs Duty	Agriculture Infrastructure and Development Cess	Date from which applicable
10%	-	01.01.2020
Nil	Nil	04.03.2023

Duty structure (MFN basis imports) on imports of majorly imported edible oils, falling under Chapter 15

- 1) The applicable concessional import duty structure on majorly imported edible oils that has been made **applicable up to 31st March, 2024, is as detailed below:**

HS Code	Description of goods	Basic Customs Duty	Agriculture Infrastructure and Development Cess	Total
1507 10 00	Crude Soyabean Oil	Nil	5%	5%
1507 90 10	Refined Soyabean Oil	12.5%	Nil	12.5%
1512 11 10	Crude Sunflower Oil	Nil	5%	5%
1512 19 10	Refined Sunflower Oil	12.5%	Nil	12.5%
1511 10 00	Crude Palm Oils	Nil	5%	5%
1511 90	Refined Palm Oils	12.5%	Nil	12.5%

Note:

- Social Welfare Surcharge is additionally leviable on such imports.*
- After 31st March, 2024, as per present relevant notifications, the BCD of 2.5% and AIDC of 20% on crude category [total of 22.5%], and BCD of 32.5% on refined category is to be restored on MFN basis. Additionally, SWS, as applicable, will also be chargeable.*

- 2) *Rate History from 1st January 2020 onwards on above-mentioned edible oils is detailed below:*

Commodity	Basic Customs Duty	Agriculture Infrastructure and Development Cess	Date from which applicable
Crude Palm oils [HS 1511 10 00]	37.5%	-	01.01.2020
	27.5%	-	27.11.2020
	15%	17.5%	02.02.2021
	10%	17.5%	30.06.2021
	2.5%	20%	11.09.2021
	Nil	7.5%	14.10.2021
Refined Palm oils [HS 1511 90]	Nil	5%	13.02.2022
	45%	-	01.01.2020
	37.5%	Nil	30.06.2021
	32.5%	Nil	11.09.2021
	17.5%	Nil	14.10.2021
Crude Sunflower oil [HS 1512 11 10]	12.5%	Nil	21.12.2021
	35%	-	01.01.2020
	15%	20%	02.02.2021
	7.5%	20%	20.08.2021
	2.5%	20%	11.09.2021
Refined Sunflower oil	Nil	5%	14.10.2021
	45%	-	01.01.2020

[HS 1512 19 10]	37.5%	Nil	20.08.2021
	32.5%	Nil	11.09.2021
	17.5%	Nil	14.10.2021
	12.5%	Nil	15.06.2023
Crude Soyabean Oil [HS 1507 10 00]	35%	-	01.01.2020
	15%	20%	02.02.2021
	7.5%	20%	20.08.2021
	2.5%	20%	11.09.2021
	Nil	5%	14.10.2021
Refined Soyabean Oil [HS 1507 90 10]	45%	-	01.01.2020
	37.5%	Nil	20.08.2021
	32.5%	Nil	11.09.2021
	17.5%	Nil	14.10.2021
	12.5%	Nil	15.06.2023
